

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/07/CHE/2021
NAME OF PETITIONER : South India Corpn Pvt Ltd
NAME OF RESPONDENT : Tamil Nadu Generation And Distribution Corporation Ltd
SECTION : Sec 9 Of IBC 2016

ORDER

The Petitioner is represented by Mr. Jawahar Lal, Advocate and the Respondent is represented by Mr. Arvind Srivatsa, Advocate through video conferencing platform.

Learned Counsel for the Respondent states that the counter has been filed in the Registry.

The Petitioner is permitted to file the Rejoinder in the Registry after serving a copy of the same on the other side on or before 24.08.2021 and the Respondent shall file their sur rejoinder, if any, on or before 31.08.2021.

List this matter on **09.09.2021** for final hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**